NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/279/ (IB)/2017

NAME OF THE PETITIONER(S)

: JEETENDRA KUMAR

NAME OF THE RESPONDENT(S)

: NAIHAA RETAIL PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Geethanjord: T.

REPRESENTATION BY WHOM

Gerhanjalli T

For Pefitioner Anyour & Dolia

ORDER

Counsel for the Petitioner present and submitted that as per the order dt. 20.07.2017, the notice was published in the Newspaper, the proof of which will be filed before the Registry. In the meantime, the petitioner is directed to propose the IRP after seeking the written communication in Form -2. Put upon 22.08.2017 at 10.30 A.M.

J. n. Haverdon

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARTEF TARIQ)
MEMBER/(JUDICIAL)